## Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

## Minutes of NC-V meeting held on 07.02.2013

The meeting No.44/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 07.02.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., TC, Noida
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting Nos.42/AM-13, dated 24.01.2013 and 43/AM-13, dated 31.01.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 24.01.2013 and 31.01.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.44/AM-13 dated 07.02.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 44/84-ALC3/2012 MEETING DATE : 07.02.2013

	Case No.:2/44/84-ALC3/2012	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approval
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HQ File :01/84/050/00421/AM13/	RLA File :07/24/040/00220/AM13/	Lic.No/Date:0710090305	
		21.08.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that RA has forwarded application to NC after the expiry of four months. The Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Men's/Ladies Shorts made of 53%	750	53% Linen (Flax) 47%	1650 S	Sq.
	Linen (Flax) 47% Cotton woven	Nos.	Cotton woven fabric, GSM-	Meter	
	fabric, GSM-205 (Tolerance Plus or		205 (Tolerance Plus or		
	Minus 10%), Style No. NASTON		Minus 10%)		
2.	Men's/Ladies Shorts made of 53%	4950	53% Linen (Flax) 47%	10,890 S	Sq.
	Linen (Flax) 47% Cotton dyed	Nos.	Cotton woven ready for	Meter	
	woven fabric, GSM-205 (Tolerance		dyeing fabric, GSM-205		
	Plus or Minus 10%), Style No.		(Tolerance Plus or Minus		
	NASTON		10%)		

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:16/40/84-ALC3/2012	1 1		Status: Deferred
$\ _2$	HQ File :01/84/050/00371/AM13/	RLA File :07/24/040/00320/AM13/	I	Defer Date: 28.02.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 28.02.2013.

Case No.:12/40/84-ALC3/2012	Party Name: UNITED DRY GOODS (P) LTD	07.02.2012	Status: Approved
HQ File :01/84/050/00367/AM13/		Lic.No/Date:0710092001 16.11.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Plaid Swim Trunk made of 70%	6667 Nos.	70% Cotton 30% Polyester	9720 Sq.
	Cotton 30% Polyester yarn		yarn dyed fabric	Meter
	dyed fabric, GSM-135 +/-5%,		122X86X32X 100D, GSM -	
	Style No.640023		135 +/-5%, width-57/58" +/-	
			5%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:15/40/84-ALC3/2012	-	07.00.0010	Status: Approved
HQ File :01/84/050/00370/AM13/		Lic.No/Date:0710092000 16.11.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	100% Silk (MRS) Satin	980 Meter	100% Silk (MRS) Satin	990.00 Meter
	dyed/printed fabrics, GSM-112+/-		Grey fabrics, GSM-	(including 1%

	10%, 26MM+/-10%, width-140 CM+/-10%		112+/-10%, 26MM+/- 10%, width-140 CM+/- 10%	wastage)
2.	100% Silk (MRS) Satin Gauze dyed/printed fabrics, GSM-60+/-10%, 14MM+/-10%, width-140 CM+/-10%	Meter	100% Silk (MRS) Satin Gauze Grey fabrics, GSM-60+/-10%, 14MM+/-10%, width-140 CM+/-10%	Meter (including 1%

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/40/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved
HQ File :01/84/050/00357/AM13/	RLA File :05/23/040/00340/AM13/	Lic.No/Date:0510339395 23.11.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Shirt made of 100%	796 Nos.	100% Polyester dyed	1035 Sq.
	Polyester dyed woven fabric,		woven fabric, GSM-	Meter
	GSM-78+/-10% and 100%		78+/-10%	
	Polyester printed woven fabric,		100% Polyester printed	1990 Sq. meter
	GSM-78+/-10%, Style		woven fabric, GSM-	(@ 2.50 sq.
	No.LIVANA-SA303WB14/		78+/-10%	meter per
	LIVANA-SW303WB14			piece)
2.	Ladies Blouse made of 100%	959 Nos.	100% Polyester dyed	1103 Sq.

	Polyester dyed woven fabric, GSM-100+/-10% & 100%		woven fabric, GSM-78+/-10%	Meter
	Polyester dyed woven fabric, GSM-78+/-10%, Style No. SANDRA-SW304WB05/ (SW3A6202)		100% Polyester dyed woven fabric, GSM- 100+/-10%	1 1
3.	Ladies Blouse made of 100% Polyester printed woven fabric, GSM-66+/-10% & 100%	1920 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	2112 Sq. Meter
	Polyester dyed woven fabric, GSM-78+/-10%, Style No. SANDRA-SA303WB14/SANDRA-SW303WB15		100% Polyester printed woven fabric, GSM-66+/-10%	4128 Sq. Meter
4.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. ARIANNA-SW304WB02	816 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	2204 Sq. Meter
5.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. KRISSY-SW304WB04	2700 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	5265 Sq. Meter
6.	Ladies Shirt made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. GRECIA-SX302WB03	415 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	623 Sq. Meter
7.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. GRETCHEN-SW303WB08	3825 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	5164 Sq. Meter

8.	Ladies Dress made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. JANINE-SW303WD04	2128 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	2980 Sq. Meter
9.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. KATIE-SW303WB01	1766 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	5475 Sq. Meter
10.	Ladies Shirt made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. LIVANA-OW302WB04	2080 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	6136 Sq. Meter
11.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. ADDY-OW3K1WB02	2620 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	4192 Sq. Meter
12.	Ladies Shirt made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. DONA-SW302WB04	1483 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	4672 Sq. Meter
13.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. CHRIATIANA-SA302WB12/ CHRIATIANA-SX302WB01	739 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	2439 Sq. Meter
14.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. HOLLY-SA302WB09/ HOLLY-	1464 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	3441 Sq. Meter

SW302WB01

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Party Name: RICHA GLOBAL EXPORTS P. LTD.	07.02.2012	Status: Approved
HQ File :01/84/050/00361/AM13/		Lic.No/Date:0510339398 23.11.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per samples and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Vest of Indian origin with	26,100	100% Nylon net bleached	1827 Kgs.
	IMP embellishment made of 100%	Nos.	knitted fabrics (EMBD.	(@ 70 grams
	Nylon net bleached knitted fabrics		With 100% Cotton yarn),	per piece)
	(EMBD. With 100% Cotton yarn),		GSM-133+/-10%	
	GSM-133+/-10%, Style No.			
	LMS13TP934			
2.	Ladies Vest of Indian origin with	5800 Nos.	100% Nylon net bleached	551 Kgs. (@
	IMP embellishment made of 100%		knitted fabrics (EMBD.	95 grams per
	Nylon net bleached knitted fabrics		With 100% Cotton yarn),	piece)
	(EMBD. With 100% Cotton yarn),		GSM-133+/-10%	
	GSM-133+/-10%, Style No.			
	LMS13TP934			
3.	Ladies Vest of Indian origin with	16,380	100% Nylon net dyed	2650 Kgs.
	IMP embellishment made of 100%	Nos.	knitted fabrics (EMBD.	
	Nylon net dyed knitted fabrics		With 100% Cotton yarn),	

	(EMBD. With 100% Cotton yarn), GSM-245+/-10%, Style No. LMS13TP934	GSM-245+/-10%	
4.	Ladies Vest of Indian origin with IMP embellishment made of 100% Nylon net dyed knitted fabrics (EMBD. With 100% Cotton yarn), GSM-245+/-10%, Style No. LMS13TP934	100% Nylon net dyed knitted fabrics (EMBD. With 100% Cotton yarn), GSM-245+/-10%	700 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		,	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Deferred
7	HQ File :01/84/050/00369/AM13/			Defer Date: 28.02.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 28.02.2013.

		Party Name: S.A.N. INTERNATIONAL,(A DIV.OF S.A.N. GARMENT MFG.	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved
I	HQ File :01/84/050/00362/AM13/	RLA File :05/24/040/00319/AM13/	Lic.No/Date:0510339630 27.11.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		

1.	Ladies Top made of 100%	l ´	100% Viscose dyed fabric,	, I
	Viscose dyed fabric, GSM-	Nos.	,	Meter (@ 1.10
	85+/-10%, width-53-54"		53-54"	sq. meter per
				piece)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:17/40/84-ALC3/2012	Party Name: LOYAL TEXTILE MILLS LTD	0= 00 0010	Status: Surrendered
9	HQ File :01/84/050/00372/AM13/	RLA File :35/24/040/00018/AM13/	Lic.No/Date:3510039689 27.11.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and considered the reply of applicant firm wherein it has been intimated that they do not require the above Advance Authorization and surrendered the same to the Jt. DGFT, Madurai. Hence, the Committee has decided to withdraw this case from the Agenda.

Case No.:3/40/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	07.02.2012	Status: Approved
HQ File :01/84/050/00358/AM13/		Lic.No/Date:0510339820 30.11.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and after deliberations decided to ratify the Advance

	Authorization issued in this case as detailed below:-					
10	S.No.	Export Product	Export	Import item	Quantity allowed	
			Quantity			
	1.	Ladies Blouse (Double layer)	335 Nos.	100% Polyester dyed	1340 Sq. Meter	
		made of 100% Polyester dyed		woven fabric, GSM-40+/-	(@ 4 sq. meter	
		woven fabric, GSM-40+/-10%,		10%	per piece)	
		Style No. Justine-SW304WB13				

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/40/84-ALC3/2012	Party Name: RICHA GLOBAL EXPORTS P. LTD.	07.00.0010	Status: Approved
HQ File :01/84/050/00360/AM13/		Lic.No/Date:0510339813 30.11.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
S.1 <b>10</b> .	Export i roduct	Quantity	import item	Quantity anowed
1.	Ladies Other Vest made of 100% Linen bleached single jersey knitted fabric, GSM-120+/-10%, Style No. Laurie-00602016		100% Linen bleached single jersey knitted fabric, GSM-120+/-10%	240 Kgs. (@ 300 grams per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:1	/44/84-ALC3/2012	Party Name: KANPUR	ll ll	t No/Date:44/84-ALC3/2012 2.2013	Status: Approved	
	HQ File :01/84/050/00420/AM13/		RLA File :06/24/040/00	ll ll	No/Date:0610029771 2.2012	Defer Date:	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-						
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed		
1. PP Sewing yarn 1,00,000 PP Granules 1,05,0 Kgs.							

Case No.:18/40/84-ALC3/2012		I	Status: Deferred
HQ File :01/84/050/00373/AM13/	RLA File :03/95/040/00655/AM13/		Defer Date: 07.03.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 07.03.2013. The Committee noticed that no representative from Department of Chemical & Petro-chemical is attending the Norms Committee' meetings, therefore, the Committee advised the Department of Chemical & Petro-chemical to send written comments on all the proposals sent to them.

Case No.:3/44/84-ALC3/2012	07.02.2012	Status: Approved
HQ File :01/84/050/00422/AM13/	Lic.No/Date:0710092991 09.01.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Gents Half sleeve shirt made of	12,396 Nos.	60% Cotton 40% Polyester	30, 494.00
	60% Cotton 40% Polyester yarn		yarn dyed fabric, GSM-	Sq. meter
	dyed fabric, GSM-102+/-10%,		102+/-10%	
	Style No. MVS0000490			
2.	Girls Dress made of 100%	2600 Nos.	100% Cotton dyed fabric,	2470.00 Sq.
	Cotton dyed fabric, GSM-		GSM-210+/-10%	meter
	210+/-10%, Style No. CX8-			
	7113866			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## MANUAL AGENDA CASES

(15)

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Ì	Case No.704	M/s Richa & Co., New Delhi
	NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/265/AM-13/DES-V

Ratification of input output norms in respect of Advance Authorization No.0510337270 dated 15.10.2012.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to change the style number of the export product from IC302237 to IF302237 as per amendment sheet issued by the CLA, New Delhi in the minutes of the NC meeting No.40/13 held on 10.01.2013. Accordingly, the Committee after deliberations decided to change the style number of the export product and the style number may be read as 'IF302237' in place of 'IC302237'.

(16)

Case No.705	M/s Jiwanram Sheoduttarai Industries Pvt. Ltd., Kolkata			
NC 44/AM-13, dt. 07.02.2013	File No.01/84/162/333/AM-13/DES-V			
Ratification of input output norms in respect of Advance Authorisation No.0210178904 dated				
25.06.2012.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 28.02.2013.

**(17)** 

Case No.706	M/s Imperial Readymade Garments Factory India Pvt. Ltd.,		
	Sriperumbudur		
NC 44/AM-13, dt. 07.02.2013 File No.01/84/162/280/AM-11/DES-V			
Ratification of input output norms against Advance Authorisation No.0410114215 dated 01.06.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies Trousers (Pants) made	60,298 Nos.	97% Cotton 3% Spandex	1,35, 670 Sq.
	of 97% Cotton 3% Spandex		stretch twill fabric, GSM-339+/-	meter
	stretch twill fabric, GSM-		10%, width-57"(+/-1)	
	339+/-10%		80% Polyester 20% Cotton T/C	17,053 Sq.

			Pocketing fabric, GSM-105+/-5%, width-57/58"	meter (@ 0.28 sq. meter per
			Matte Pewtter 28L Button	Net to net
			Matte Pewtter 9mm Rivet	Net to net
2.	Ladies Trousers (Pants) made of 75% Cotton 23% Polyester 2% Spandex yarn dyed stretch denim fabric,	23,477 Nos.	75% Cotton 23% Polyester 2% Spandex yarn dyed stretch denim fabric, GSM-356+/-10%, width-59/60"(+/-1)	52,822 Sq. meter
	GSM-356+/-10%		80% Polyester 20% Cotton T/C Pocketing fabric, GSM-105+/- 5%, width-57/58"  Antique Copper 28L Button	6639 Sq. meter (@ 0.28 sq. meter per piece  Net to net
			Antique Copper 9mm Rivet	Net to net

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.707	M/s Loyal Textiles Mills Ltd., Kovilpatti		
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/253/AM-13/DES-V		
Ratification of input output norms against Advance Authorisation No.3510039250 dated 12.09.2012.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 07.03.2013.

(19)

Case No.708	M/s Loyal Textiles Mills Ltd., Kovilpatti			
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/136/AM-13/DES-V			
Ratification of input output norms against Advance Authorization No.3510038573 dated 15.06.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME)

for their examination and comments. It was decided to defer the case for re-listing on 07.03.2013.

(20)

Case No.709	M/s Loyal Textiles Mills Ltd., Kovilpatti			
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/255/AM-13/DES-V			
Ratification of input output norms against Advance Authorization No.3510039251 dated 12.09.2012.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 07.03.2013. (21)

Case No.710	Association of Sodium Hydrosulphite Manufacturers, Vadodara			
NC 44/AM-13, dt. 07.02.2013	File No.01/84/162/542/AM-13/DES-V			
Review of Standard Input Output Norms (SION) Nos. G7 and G46 as Sodium Hydro-sulphite is not				
consumed during the production of the articles and disallow import of SHS in these entries as it is not				
being used in the final product but is being sold in the market without imposition of ADD.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to ask the technical comments from Central Leather Research Institute, Chennai and Council for Leather Exports, Chennai on the following:-

- i) Whether the import item has been misused by the importer; and
- ii) Relevance of the import item at present in the manufacturing of export product.

The Committee has, therefore, decided to defer the case for re-listing on 07.03.2013.

(22)

Case No.711	M/s E.I. Dupont India Pvt. Ltd., Valsad		
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/316/AM-13/DES-V		
Ratification of input output Norms in respect of Advance Authorization No.3410035230 dated			
26.09.2012.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed

## below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity	_	·
1.	Fabrics made out of	39,215 Kgs.	Aramid yarn (Product Grade:	41,960 Kgs. (including
	filament yarn of Aramids		Yarn K129 type 964C 1100	7% wastage)
	(Kevlar fabric		Dtex or yarn K129 type	
			964C 3140 Dtex or yarn	
			K29 type 963 3300 Dtex)	
			Invadine DA	Not allowed since the
			Invadine PBN	applicant firm has not
			Oleophobol SM	furnished the technical
			Oliophobol SL	literature & supplier's
			Phobol XAN	recipe in respect of
				import item No. 2 to 6 in
				support of their
				proposal.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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